139 Written Answers

140

(f) The permit conditions including the tariff rates are fully brought t_0 the notice of operators and they are instructed to strictly adhere to these conditions as also the tariff rates. During the course of checks by the enforcement staff of the S.T.A., the permits of bus operators found t_0 be indulging in any malpractice, including charging extra fare for luggage are suspended cancelled.

Rail traffic in Shahganj-Ballia sector

486. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that fine rail traffic has increased considerably in the Shahganj-Ballia sector in U.P.;

(b) whether Government propose to convert the Shahganj-Ballia Railway line from narrow gauge to broad gauge; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The variation in rail traffic on Sha'hganj-Ballia Metre Gauge section on North Eastern Railway during last five years has been ma'ginal.

(b) and (c) There is no proposal *tot* taking up gauge conversion of Shahganj-Mau Jn. and Phephna-Ballia Metre Gauge sections to Broad Gauge at present. The Mati Jn.-Indara section is already covered in the Varanasi-Bhatni gauge conversion project, which is in progress, A survey for conversion of Phephna-Indara Metre Gauge Une is ^m progress to determine its cost and financial viability etc.

बाँक्स ''एन'' टाइप वैगनों के द्वारा कोयले की उलाइ

487. श्वी झीर्जा इर्झावबेग : क्या परिवहन मंत्री यह बताने की कृषा कराँगे कि ::

' (क) क्या यह सच है कि बाक्स-''एन'' टाईप के वैंगनों द्वारा थर्मल पावर स्टेशनों के लिए कोयले के परिवहन में 15 से 18 प्रतिकत घाटा आता है; (ख) मजदूरों और टोपलरों द्वारा बाक्स ''एन'' वैगनों से माल खाली करने के लिए सीमा के सम्बन्ध में क्या नियम 3⁵;

(ग) क्या यह सच है कि इस आशाय को मार्गे की गयी है कि कारेयला ले जाने के लिए 55 टन भार की क्षमता बहुत अधिक है और इसे बदला जाना चाहिए; और

(घ) इस सम्बन्ध में क्या निर्णय ित्ए जाने की सम्भावना है और कव तक?

रोल विभाग में राज्य मंत्री (श्री माधव राव सिन्धिया): (क) रोलों पर इ एसा कोई घाटा नहीं हैं।

(ख) 45 अथवा अधिक खाकस ''एन'' बैंगनों के 'रके को खाली करने का निबुल्क समय, मानव परिचालन के मामले में 11 घन्टे तथा यांत्रिक परिचालन के नामले में 10 घन्टे हैं।

(ग) कलिप्य रोल उपयोगकर्ताकों में इस आशय के कुछ अभ्याबदेन प्राप्त हुए ह⁴ कि बावस ''एन'' टाइप के माल डिब्बों में उनको अंकित ढुलाई क्षमता तक कोयले का लदान करना सम्भव नहीं है।

(घ) बाक्स ''एन'' माल डिब्बों में लादे गए स्लैक कोयला तथा भाप कोयला के प्रभार के लिए कमशः 55 टन तथा 54 टन के स्तर तक घटाया गया न्युन्तम वजनं, दक्षिण पूर्व रलेवे पर कोयला-क्षेत्रों स लाद जाने वाले कायेले पर 1-12-1983 से लागू है। यह निश्चित करने के लिए कि वया प्रभार के लिए वर्तमान न्यूनतम भार में कोई और कमी-बेबी करने को आवोध्यकता है, आगे और भारी परीक्षण किए जा रहे हैं।

Loans to shipping companies

488. SHRI M.S. GURUPADASWAMY. Will the Minister $_0$ f TRANSPORT he pleased to state:

(a) whether it is a fact that a number of shipping companies which have taken

loans fro_m shipping Development Fund Committee are facing the prospect of closure;

(b) if so, what is the total amount due from six Indian shipping companies along with the interest due as on the 31st October, 1985; and

(c) what steps are being taken to pro tect the loans given to thesi six com panies?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) A number of SDFC loanee shipping companies have defaulted in their repayments of loans to Shipping Development Fund Committee on account of financial problems arising out of long worldwide recession in the shipping industry.

(b) The total amount outstanding against all the SDFC-assisted shipping companies along with the interest due on 31-10-1985 is given in the statement (*See* below). (c) As the six companies have not been specified, it is not $possibl_e$ to give the specific step_s taken to protect the loans given in these six companies. However, steps taken to secure the interests of Shipping Development Fund Committee include:

(i) Watching the performance of shipping companies through two officials appointed by SDFC as Directors on foe Board of each SDFC-assisted shipping company and bringing to the notice of SDFC the defaults committed by the company,

(ii) Decision by sDFC to foreclosure the mortgages against the ships of the defaulting company after considering the totality of circumstances leading to default.

(iii) Charging $_{a}$ higher rate of interest $_{0}f$ 8 percent instead of concessional rate of interest (ranging from 3 per cent to 7.5 per cent) on loans given by SDFC.

	- 1	1	1 14	14		83	11	56	97	36	61	45	
1.7	Total	9	1,72,75,82,477 ^{, 14 32,12,91,337^{, 00}}	2,04,88,73,814, 14		34,83,33,673.83	21,83,26,024, 14	17,69,08,488 29	19,44,94,537°97	11,32,83,177 36	17,68,07,333.61	6,73,03,158-45	4
	Payment under guarantee and counter-guarantee	5	 3,10,80,512° 00	3,10,80,512* 00		;	:	8,96,19,820.00	£	:	6,67,47,572,81	:	12
mt m 3110-1985	Half yearly interest	· +	48,84,08,840 ^{,69} 10,11,90,130 [,] 53	58,95,98,971* 22		11,96,75,109*83	5,87,91,186-14	5,81,56,668-29	6,58,63,020.49	2,65,95,303.37	4,03,41,375.49	1,49,14,392.45	
Statement Drtails of amounts overdue from shipping companies as on	Amount due (Principal)	3	1,23,91,73,636-45 18,90,20,694-47	1,42,81,94,330-92		22,86,53,528+10	15,95,34,838+00	2,91,32,000* 00	12,86,31,517-48	8,66,87,873,99	6,97,18,385.31	5,23,88,766+00	4
verdue from				TOTAL A :		,	:	•	•	•			
ioterits o							•		÷	·	•	•	4
Details of an	Name of the Shipping Company	0	Public Sector : 1 Shipping Corporation of India Ltd. 2 Mogul Line Ltd.		Private Sector :	1 Scindia Steam Navg. Co. Ltd	2 Damodar Bulk Carriers Ltd.	3 Nihat Shipp. Co. Ltd.	4 India Steamships Ltd	5 Dempo Steam ships. Ltd	6 Ratnakar Shipping Co. Ltd	7 Seven Seas Transportation Ltd	
	SI. No.	1 -	¥.		B.								1

urrendra									
lo. Ltd.	Surrendra Overseas Ltd. (including S Sagar Shipp. Co. Ltd.	icludin	SS S.	agar S	hipp.	6,23,42,336, 12	1,82,81,432,45	:	8,06,23,768, 57
howgule	9 Chowgule Steamships Ltd.	•	0			4,05,52,717.00	1,44,74,951.27	:	5,50,27,468.27
outh In	South India Shipping Corpn. Ltd.	n. Ltd		•	٠	2,57,77,950* 48	22,49,034.43	:	2,80,26,993.91
LAJ. L	11 R.A.J. Lines Ltd			•		7,00,000 00	28,68,983.77	1,15,43,297*00	1,51,12,280.77
ndocean	Indoceanic Shipping Co. Ltd.	- ਚ			*	45,17,000*00	19,72,502*88	62,25,657 11	1,27,15,159.99
hakur S	13 Thakur Shipp. Co. Ltd.		(1 4 5)	243	(•)	:	72,700.86	18,32,584.00	19,05,284.86
anchshee	Panchsheel Shipping Co. Ltd.	ч т	•	3		:	4,06,659,06	9,63,34,859, 29	9,68,41,218,35
ujwala S	15 Sujwala Shipp. Co. Ltd.						32,54,943 61	00 - 269,60,11	43,64,580.61
			Tor	Total B;		88,86,41,7,12,48	42,80,17,973.39	27,34,13,427, 21	1,59,00,73,113.08
28	Ö	C GNAJ	LOTAL	GRAND TOTAL A+B;		2,31,68,36,043 40	1,01,76,16,944.61	30,44,93,939.21	3,63,89,46,927.22

[20 NOV. 1985] to Questions

145

Written Answers

146